NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.S.P. No. 880/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 02.11.2017

NAME OF THE PARTIES: M/s. Sapphire Foods India Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
١.	Hemont setui	Adv. for Petitioner	-p muun

ORDER

CSP No. 877/230-232/NCLT/MB/MAH/2017 CSP No. 878/230-232/NCLT/MB/MAH/2017 CSP No. 879/230-232/NCLT/MB/MAH/2017 CSP No. 880/230-232/NCLT/MB/MAH/2017 CSP No. 881/230-232/NCLT/MB/MAH/2017

At request of the Petitioner's Counsel, list this matter on 16.11.2017.

Sd/-

V. NALLASENAPATHY Member (Technical)

Sd/-**B.S.V. PRAKASH KUMAR**

Member (Judicial)